

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 608  
IB-2081(ND)/2019**

**IN THE MATTER OF:**

**M/s. Modern Credit Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Tybros (INDIA) Tours Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 18.11.2022  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial Creditor :**

**For the Applicant**

**:Mr. Amrendra Singh, Adv in IA No. 5389/2021, Nishant Awana, Nitya Sharma Adv. for the Applicant in IA/5074/2022**

**For the Ex-Auditor**

**:Mr. Rishabh Jain, Advocate for Ex-director.**

**For the Liquidator**

**:Adv. Rakesh Kumar, Adv. Preeti Kashyap and Adv. Ankit Sharma**

**For the Respondent/Corporate Debtor :**

**ORDER**

Due to paucity of time, matter is adjourned to **13.12.2022.**

  
**(COURT OFFICER)**